

registration of power of attorney in respect of such houses?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN) (a) to (e) The information is being collected and will be laid on the Table of the Sabha

Project Integrated Education for the Disabled

1154-A SHRID AMAT Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether a number of State and Union Territories have joined the Project Integrated Education for the Disabled (PIED),

(b) if so, the name of the State and Union Territories where this project has been launched,

(c) the salient feature of the project

(d) whether any project has been launched for the benefit of mentally retarded children, and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) Yes, Sir,

(b) The State of Haryana, Madhya Pradesh Maharashtra, Mizoram, Nagaland, Orissa, Rajasthan and Tamil-Nadu and the Municipal Corporations of Delhi and Baroda have joined the Project

(c) to (e) The Project envisage coverage of children with all disabilities including the mentally handicapped. The salient features of the Project are

- (i) Composite area approach to planning and management of education facilities for children with disabilities
- (ii) Utilisation of the general education infrastructure through training and support from multicategory trained resource teachers
- (iii) Utilisation of available structures from other sectors like health, welfare and women and child development to support rehabilitation aspects
- (iv) Provision of special teaching-

learning aids and equipment based on functional assessment

(v) Mobilisation of parents and community support

(iv) Continuous monitoring of progress of the children in the project area

Licences for Stock and Sales of Human Interferon Alpha Injections

1154-B SHRI SOMJIBHAI DAMOR Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether any new licences have been issued for 'Stock and Sales' of a life saving cancer drug Human Interferon Alpha (NL) Injections,

(b) if so, the names of the companies and the quantity granted

(c) whether the licences were issued because of non-availability of the drug in the Indian Market and

(d) if so, since when the shortage was being felt?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY) (a) and (b) Human Interferon Alpha NL Injection, an anti-cancer drug is covered under OGL Appendix 6, list 3, Item Sr No 1 (Xii) of the I T C Policy, 1990-1993. As per the policy Appendix 6, Sr No 37, all persons are eligible to import the drug in finished form. A licence in form 10 of Drugs & Cosmetics Rules is required for import of Biological & Special products mentioned in Schedule C & C(1) of Drugs & Cosmetics Rules. This Form 10 licence was issued to M/s Genetics Sciences (I) Ltd, Bangalore in the year 1990. The licence issued does not specify and quantity or value of the drug to be imported.

(c) and (d) Human Interferon Alpha NL Injection is not manufactured in the country. As such, the drug together with various other life saving anti-cancer drugs were brought under O G L to make it available to consumers as and when required.